

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

\*\*\*\*\*

**Subject: Expression of Interest for Engagement of Architecture Consultants for preparing design for expansion of the High Court building Jammu.**

**ORDER**

**No:** 559

**Dated:** 01-8-2018

A Committee comprising, the Registrar Vigilance, the Chief Accounts Officer, the Assistant Executive Engineer, High Court, Sub-division Srinagar and the Assistant Registrar Infrastructure Section is constituted to examine the offers received by the High Court in respect of the subject cited above. The Committee shall also intimate the authorised representatives of the bidders about the date of examination of the offers by the Committee.

**By Order**

**(Sanjay Dhar)**  
**Registrar General**

**No:** 20185-20201/inf/stt **Dated:** 01-8-2018

**Copy of the above forwarded to :**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Chief Accounts Officer, High Court of J&K, Srinagar.
5. Assistant Executive Engineer, High Court, Sub-division Srinagar.  
.....for information and necessary action.
6. CPC e-Courts, High Court of J&K for uploading the same on the official website of the High Court.
7. Assistant Registrar Infrastructure Section, High Court of J&K, Srinagar.  
.....for information and necessary action.
8. Office file.

**Registrar General**